

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 17.2.2016

OA No.557/2012

Mr.Nand Kishore, Counsel for the applicant.

Mr.Salim Khan, Proxy Counsel for respondents No.1& 2.

Mr.S. Shrivastava, Counsel for respondents No. 3.

At the very outset the Ld. Counsel for applicant intends to withdraw the petition on the ground that the requisite relief has already been granted to him by the respondents. In this view of the matter the main OA has become infructuous, which is hereby dismissed as withdrawn as such as prayed for.


(MS.MEENAKSHI HOOJA)

MEMBER(A)


(JUSTICE M.S.SULLAR)

MEMBER(J)

Adm/